

(c) Government have approved proposals from Lohia Machines Ltd. and Andhra Pradesh Scooters Ltd. to enter into collaboration with Piaggio of Italy for the manufacture of 2-wheelers.

(d) The proposals from these two firms relate to the manufacture of a product different from that produced by Bajaj Auto Ltd.

(e) Does not arise.

### Extension of Sixth Schedule of Constitution to Manipur Hill Areas

1591. SHRI N. GOUZAGIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received representation/memorandum from Chairmen of the six Hill Autonomous District Councils of Manipur for extension of the Sixth Schedule of the Constitution to Manipur Hill areas ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) The matter is under examination in consultation with the Government of Manipur.

### Survey to Find out Uranium Deposits in the Country

1593. SHRI JAI NARAYAN ROAT: Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have conducted any survey to find out uranium deposits in the country ;

(b) if so, the details there of ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C.P.N. SINGH) :

(a) to (c), The Atomic Minerals Division of the Department of Atomic Energy conducts extensive geological surveys all over the country for locating deposits of atomic minerals including those of uranium. As a result of such surveys uranium deposits have been identified in Bihar, Madhya Pradesh, Himachal Pradesh, Uttar Pradesh, Karnataka, North-Eastern Region, etc.

### Age Limit for Section Officers Stenographers Grade 'B' Limited Departmental Competitive Examination

1594. SHRI SHIV SHARAN VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that until the year 1981 there was an age limit of 50 years prescribed for appearing in the Section Officers/Stenographers Grade 'B' Limited Departmental Competitive Examination but the same has been removed from the Examination scheduled to be held in 1982 ;

(b) if so, the reasons thereof ;

(c) whether representations to the effect were received in the past also regarding doing away with the short-hand examination ; and

(d) if so, the reasons for not acceding to the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.